

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

7. Interlocutory Application/103/2024 in CP/841(MB)2019

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 14.06.2024**

**NAME OF THE PARTIES:-**      **Mr. Ketan Mehta Vs. Fredun Pharmaceuticals  
Ltd and Other**  
**IN THE MATTER OF**  
**Mr. Ketan Mehta**  
**V/s**  
**Fredun Pharmaceuticals Ltd And Other**

**Section: Rule 11 of NCLT Sec. 58(3) of Companies Act, 2013**

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**ORDER**

**Interlocutory Application 103 of 2024:-** Counsel, Rahul D Oak appeared for the Applicant and Mr. K Jagannathan appeared for the Respondent through VC. List this matter on **24.06.2024**.

Sd/-  
**ANIL RAJ CHELLAN**  
**Member (Technical)**

*ANKIT*

Sd/-  
**KULDIP KUMAR KAREER**  
**Member (Judicial)**